

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 208- IA 470 of 2020
ITEM No 209- IA 376 of 2021
In
CP(IB) 118 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Binil Traders
V/s
Maruti Koatsu Cylinders Ltd

.....Applicant

.....Respondent

Order delivered on ..07/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hiren Trivedi, Adv.
For the Respondent : Mr. Sushil Nimbkar, Adv.

ORDER

IA 470 of 2020 & IA 376 of 2021

Learned Counsel for the applicant states that the issue relating to these applications is pending before the Hon'ble Supreme Court, where the matter is listed on 16.01.2023.

List on 30.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**